

CENTRAL ADMINISTRATIVE TRIBUNAL  
JABALPUR BENCH

OA No.636/04

Jabalpur, this the 16th day of August, 2004.

**C O R A M**

Hon'ble Mr.M.P.Singh, Vice Chairman  
Hon'ble Mr.A.K.Bhatnagar, Judicial Member

Wahid Mohammad  
S/o Shri Sheikh Mohammad  
R/o Railway Station, Bakhleta  
Gram & Post; Rithi  
Dist.Katni.

...Applicant

(By advocate Mr.S.Paul)

**Versus**

1. Union of India through  
its General Manager  
West Central Railway  
Jabalpur.
2. The Divisional Railway Manager  
West Central Railway  
Jabalpur Division  
Jabalpur.
3. The Senior Divisional operating Manager  
West Central Railway  
Jabalpur Division  
Jabalpur.
4. The Area Manager  
West Central Railway  
New Katni Junction  
Dist.Katni.

...Respondents.

(By advocate: None)

**O R D E R (Oral)**

**By M.P.Singh, Vice Chairman**

By filing this OA, the applicant has claimed the following relief:

Set aside the impugned order dated 19.7.02 Annexure A1 with all consequential benefits as if the order dated 19.7.2001 A-1 has never been passed.

2. The applicant is working as Pointman Gr.B in the pay scale of Rs.2650-4000 with the respondent Railways. He has been issued a charge sheet and after conclusion of the enquiry, a penalty of reduction of pay by 5 stages for a period of 3 years, from Rs.2975/- to Rs.2600/- in




the pay scale of Rs.2650-4000 without cumulative effect was imposed on the applicant. The order of the disciplinary authority has been challenged by the applicant by filing an appeal dated 5th August 2002 (Annexure A4). Till now the appeal has not been decided.

3. In the facts and circumstances, we deem it appropriate to direct the appellate authority to consider and decide the appeal of the applicant by passing a detailed and reasoned order within three months from the date of receipt of a copy of this order. We do so accordingly.

4. Learned counsel of the applicant is directed to send a copy of this order along with the petition to the respondents immediately.

  
(A.K. Bhatnagar)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

as.

पृष्ठकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अत्रो दित:-

- (1) सचिव, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/वत्स.....के काउंसल S.P. Paul
- (3) प्रत्यक्षी श्री/श्रीमती/वत्स.....के काउंसल
- (4) उपाध्यक्ष, द.प्र.अ., जबलपुर न्यायाधीश  
सूचना एवं आवश्यक कार्यवाही हेतु

उप रजिस्ट्रार

17-8-04

Issued  
on 17-8-04  
AS